ORDER NO. 01/Ad.IV/2017

Subject: Diversion of two SAG level posts from field formations of CBEC to the GST Council Secretariat - reg.

Sanction of the competent authority is hereby conveyed for diversion of the following 2 vacant posts from field formations of CBEC to GST Council Secretariat:

<table>
<thead>
<tr>
<th>S. NO</th>
<th>Post</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Additional Director General</td>
<td>Directorate General of Performance Management, Eastern Regional Unit, Kolkata</td>
<td>GST Council Secretariat</td>
</tr>
<tr>
<td>2</td>
<td>Additional Director General</td>
<td>Directorate General of Audit, Bangalore Zonal Unit</td>
<td>GST Council Secretariat</td>
</tr>
</tbody>
</table>

2. The two posts mentioned above shall stand abolished from their respective Directorates from the date of issue of this order.

3. This issues with the concurrence of Department of Expenditure vide ID No. 300307694/E.C.I/2016 dated 09.11.2016.

(Rajpal Singh)
Under Secretary to the Govt. of India

Copy to:

1. All Principal Chief Commissioners/Principal Commissioners/Commissioners of Central Excise & Customs
2. Director General, Directorate General of Performance Management.
3. Director General, Directorate General of Audit.
5. FS to FM/PS to MOS(R).
6. PS to Secretary, Revenue.
7. PPS to Addl. Secretary(R).
8. Sr. PPS to Chairman, CBEC.
9. PS/Sr. PPS to Member(Budget)/Member(Customs)/Member(ST, GST, TS)/Member(CX)/Member(A)/Member(L&J/IT).
10. Dir(Ad.II)/Dir(Ad.IIA&B)/Dir(Ad.IV/IVA)/DS(Ad.IIIA/IIIIB).
11. DG. Sys. Webmaster, with request to upload the order on the website of CBEC.

(Rajpal Singh)
Under Secretary to the Govt. of India